

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3593
ANSWERED ON:24.08.2011
SAFEGUARDING STUDENTS INTEREST
De Dr. Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps taken or proposed to be taken by the Government to safeguard the interests of the students studying in de-recognised Deemed Universities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) In view of the public concern regarding decreasing academic standards in certain institutions deemed to be universities, the Government ordered review of these institutions by a Committee of eminent academic experts. In the review, 44 such institutions were found to be deficient and thereby unfit to continue as institutions deemed to be universities. Government has, in principle, accepted the Report of the Review Committee. However, the issue is currently sub judice in the Supreme Court of India in the Viplav Sharma matter [WP(C) 142 of 2006].

The Hon`ble Supreme Court has directed the Government to maintain status quo vis-a-vis these 44 instiutions. Accordingly, no institution deemed to be university has yet been de-recognized.

(b) and (c) Does not arise in view of reply to (a) above.